

Annexure - 3

Name of the corporate debtor: SRINITHI ENTERPRISES PRIVATE LIMITED

Date of commencement of CIRP: 04.04.2025.; List of creditors as on: 27.10.2025

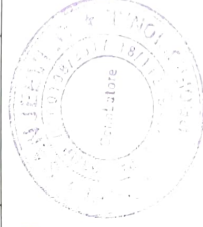
(Amount in Rs.)

List of secured financial creditors (other than financial creditors belonging to any class of creditors)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC	Amount of contingent claim	Amount of mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount received												
1.	HDFC BANK LIMITED				607227493	607227493	Financial - secured			No	80.17%	NA	NA	NA	607227493	SUBJECT TO VERIFICATION OF UPDATES IN BOOKS OF ACCOUNT
2.	BANK OF BARODA				1668511	1668511	Financial - secured			No	0.22%	NA	NA	NA	1668511	SUBJECT TO VERIFICATION OF UPDATES IN BOOKS OF ACCOUNT
	TOTAL				608896004	608896004									608896004	

For SRINITHI ENTERPRISES PRIVATE LIMITED
(UNDER CIRP)

C. Sanjay

SANJEEVI C
RESOLUTION PROFESSIONAL
IP REGN. No.
IEB/JPA-003/IP-N000108/2017-18/11215

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